NON-REPORTABLE

IN THE SUPREME COURT OF INDIA CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 11237 OF 2016
[@ SPECIAL LEAVE PETITION (C) NO. 28286 OF 2016]

LAND AND BUILDING DEPARTMENT THR.

SECRETARY, GOVT. OF NCT OF DELHI AND ANR. Appellant(s)

VERSUS

M/S GREEN FINANCE PVT. LTD. & ORS.

Respondent(s)

JUDGMENT

KURIAN, J.

- 1. Leave granted.
- 2. It is brought to the notice of this Court that the appeal, viz. Civil Appeal No. 9423 of 2016, filed by the Delhi Development Authority in respect of the very same acquisition has been dismissed vide order dated 20.09.2016.
- 3. Therefore, this appeal is dismissed, however, subject to the liberty reserved to the Delhi Development Authority for acquisition afresh as per the Judgment referred above.

Pending applications, if any, stand disposed of.
No costs.

[KURIAN JOSEPH	
[ROHINTON FALI NARIMAN	1

New Delhi; November 22, 2016.